

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

38(ND)16

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.01.2018**

**NAME OF THE COMPANY: Smt. Rajni Gupta &Ors. V/s. M/s. Sunair
Hotels Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Dr. U.K. Chaudhary, Sr. Advocate with Ms. Manisha Chaudhary & Mansumver Singh, Advocates		
	For the Respondent:	Mr. Yogesh Jagia, Mr. Nitesh Jain, Advocates & Mr. Pradeep Dhingra, CA		

ORDER

The Petitioners shall continue with their arguments on 7th February, 2018. Written submissions along with the citations be filed by both the parties.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**